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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/11	TP 46/16	Hearing	397 /398	B. Govinda Ramesh Vs Vinayasa Engineering (P) Ltd. & 3 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. *S. Vivekananda*
for VCB Associates
9845428653
For Respts
S. Vivekananda
2. *G.M. GANAPATHI*
practising company
Secretary
for
petitioner
G.M. Ganapati

ORDER

PCS for petitioner is present. Counsel for Respondents is present. Heard him in part. He undertake to file written submissions. List it on 07/06/2017.

11/4
Member (J)

11/4
Member (T)